

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 128 & 129 of 2011

Dated: 9th January, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Lanco Kondapalli Power Limited **...Appellant (s)**

Versus

**Andhra Pradesh Power Co-ordination
Committee & Ors.** **... Respondent (s)**

Counsel for the Appellant (s) : Mr. Sitesh Mukherjee,
Mr. Sakya Singha Chaudhuri
Ms. Mandakini Ghosh &
Mr. Ishan Arora

Counsel for the Respondent(s): Ms. Surbhi Sharma for R.1 - 6
Mr. K.V. Mohan &
Mr. K.V. Balakrishnan for APERC

ORDER

We have heard the learned counsel for the Appellant in both the Appeals.

Post the matters for further hearing on **23.01.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

Ts/vs